

### A. C Coaches in Kalka Mail

\*275. SHRIMATI USHA MALHOTRA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of berths in the air-conditioned first class provided in Kalka-Howrah Mail between Kalka and Delhi;

(b) whether Government are aware that, even in off season, there is a long waiting list of passengers who do not get accommodation and are put up to inconvenience; and

(c) whether Government propose to increase the berths by providing a full bogie?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) A partial first class air-conditioned coach providing 8 berths in first air-conditioned class is running between Delhi and Kalka by 1 UP/2 DN Howrah-Kalka Mail.

(b) The average number of passengers on the waiting list per day from Delhi side was 1.7 and from Kalka side 1 during the period May to October, 80.

(c) No.

### Pregnancy Operations being conducted by Private Medical Practitioners

\*276. SHRI NARASINGHA PRASAD NANDA:  
SHRI DINESH GOSWAMI:

Will the Minister of HEALTH be pleased to state:

(a) whether Government are aware of the risk of life involved in the medical termination of pregnancy operations being conducted by private doctors and clinics in the capital;

(b) what is the number of cases of deaths reported during the last three years due to operations for medical

termination of pregnancy by private practitioners; and

(c) whether Government propose to impose restrictions on private practitioners for conducting such operations?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, there are serious risks if abortion is conducted by persons not duly qualified or in institutions not properly equipped.

(b) No specific figures are available.

(c) The qualifications and experience which a registered medical practitioner must possess and the conditions which a private clinic must fulfil before medical termination of pregnancy can be performed are laid down in the Medical Termination of Pregnancy Act (1971) and the M.T.P. Rules (1975) framed there under and these adequately safeguard persons seeking legal abortion.

### Indians Repatriated from Iran and Iraq after out-break of War

\*277. SHRI KALP NATH RAI:  
SHRI ERA SEZHIYAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what is the number of Indians living in Iran and Iraq separately; and

(b) the number of Indian repatriated since the out-break of the Iran-Iraq war?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) At the time Iran-Iraq hostilities broke out on September 22, 1980, according to our estimates approximately 27,000 Indians were living in Iraq and 10,000 in Iran.

(b) Approximately 10,000, predominantly from Iraq.